



be furnished by the candidate along with Nomination Paper

Before the Returning Officer

election to Legislative Assembly (name of the House)

From 111...Gareekothi...Constituency (Name of the Constituency)

Satyadip Prasad Singh son/daughter/wife of Late Shriobhayan Singh
Aged 65 years, resident of Vill-Kauri tole Bhalan Mura, P.S. Bhagwanpur
(mention full postal address) Candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by RJD (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>DOWPS 4397A</u>	<u>N/A</u>	<u>N/A</u>
2.	Spouse-	<u>N/A</u>	<u>N/A</u>	<u>N/A</u>
3.	Dependent 1	<u>N/A</u>	<u>N/A</u>	<u>N/A</u>
4.	Dependent 2	<u>N/A</u>	<u>N/A</u>	<u>N/A</u>
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	(a) <u>Basantpur P.S. Case no-110/1997</u> (b) <u>" " " " 57/2001</u> (c) <u>" " " " 11/2005</u> (d) <u>Avtar Nagar " " 82/2010</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>CTM Siwan (a) 110/9/129 57/2001</u> <u>UD 11/2005, CTM Chapra 82/2010,</u> <u>(a) 448, 343 FPC (a) 144 347, 323, 504, 5062 PC</u> <u>(a) 723, 343, 447, 323, 422, 188 FPC, 17 RPA</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>(a) 188 FPC, 123 RPA</u> <u>AC-1028 (a) 11/11/11 (a) 110/9/1/5 448</u> <u>343 FPC Hon'ble High Court Patna criminal</u> <u>REVISION NO-24420/95 pending.</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>N/A</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>A/A</u>

(2) Punishment imposed

N/A.

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse Smt. Usha dwi (wife)	Dependent-1 Vijay Raj (Son)	Dependent-2 Ravi Prakash Rousan (Son)	Dependent-3 X
(i)	Cash in hand	5000/-	5000/-	N/A.	N/A.	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	S.B. Bare ntpur 2102541/- 311285800 C.B. Bare ntpur 429000/- 213752922	C.B. Bare Santpur Ac/no - 21326132 68. 10000/-	N/A.	N/A.	X
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	N/A.	N/A.	N/A.	N/A.	X
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	N/A.	N/A.	N/A.	N/A.	X
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	N/A.	N/A.	N/A.	N/A.	X
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Q. B. Bare Model - B10 Year - 2012 Value - 350000/- Q. B. Bare Model - B10 Year - 2012 Value - 350000/-	N/A.	N/A.	N/A.	X
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	20gr. Gold 56000/-	100gr. gold 280000/- 250gr. Silver 10000/-	N/A.	N/A.	X



(vii)	Any other assets such as value of claims/interest	Rifle 62000/- Gun 15000/-	N/A	N/A	N/A	x
(ix)	Gross Total value	3719541	315000/-	N/A	N/A	x

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Kaunia, Bhagwanpur	N/A	N/A	N/A	x
	Survey number(s)	455, 205	N/A	N/A	N/A	x
	Area (Total measurement in acres)	15 Katha (1/5 Yekar)	N/A	N/A	N/A	x
	Whether inherited property (Yes or NO)	Yes	N/A	N/A	N/A	x
	Date of purchase in case of self acquired property	N/A	21/07/2016 19/02/2018	N/A	N/A	x
	Cost of Land (in case of purchase) at the time of purchase	N/A	3,00,000/- 57,5000/-	N/A	N/A	x
	Any Investment on the land by way of development, construction etc.	N/A	N/A	N/A	N/A	x
	Approximate Current market value	500000/-	300000/- 575000/-	N/A	N/A	x
(ii)	Non-Agricultural Land					
	Location(s)	Village Kaunia, Bhagwanpur	N/A	N/A	N/A	x
	Survey number(s)	Plot 856, 857	N/A	N/A	N/A	x
	Area (Total measurement in sq. ft.)	11620	N/A	N/A	N/A	x
	Whether inherited property (Yes or NO)	Yes	N/A	N/A	N/A	x
	Date of purchase in case of self acquired property	N/A	N/A	N/A	N/A	x
	Cost of Land (in case of purchase) at the time of purchase	N/A	N/A	N/A	N/A	x
	Any Investment on the land by way of development, construction etc.	N/A	N/A	N/A	N/A	x
	Approximate Current market value	1400000/-	N/A	N/A	N/A	x
(iii)	Commercial Buildings					
	(including apartments)	N/A	N/A	N/A	N/A	x
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	N/A	N/A	N/A	N/A	x



	Whether inherited property (Yes or NO)	N/A.	N/A.	N/A.	N/A.	X
	Date of purchase in case of self acquired property	N/A.	N/A.	N/A.	N/A.	X
	Cost of property (in case of purchase) at the time of purchase	N/A.	N/A.	N/A.	N/A.	X
	Any investment on the property by way of development, construction etc.	N/A.	N/A.	N/A.	N/A.	X
	Approximate Current market value	N/A.	N/A.	N/A.	N/A.	X
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Vit-Karna Bhagwan purhat.	N/A.	N/A.	N/A.	X
	Area (Total measurement in sq. ft.)	4320 sq. feet.	N/A.	N/A.	N/A.	X
	Built up Area (Total measurement in sq. ft.)	3000 sq. feet.	N/A.	N/A.	N/A.	X
	Whether inherited property (Yes or NO)	Yes.	N/A.	N/A.	N/A.	X
	Date of purchase in case of self acquired property	N/A.	N/A.	N/A.	N/A.	X
	Cost of property (in case of purchase) at the time of purchase	N/A.	N/A.	N/A.	N/A.	X
	Any investment on the land by way of development, construction etc.	N/A.	N/A.	N/A.	N/A.	X
	Approximate Current market value	500000/-	N/A.	N/A.	N/A.	X
(v)	Others (such as interest in property)	N/A.	N/A.	N/A.	N/A.	X
(vi)	Total of Current Market Value of (i) to (v) above	1140000/-	N/A.	N/A.	N/A.	X

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	230 Biha Vishal bank. 1000000/- Vehicle loan.	N/A.	N/A.	N/A.	X
	Loan or dues to any individual/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	1000000/- Vehicle loan.	N/A.	N/A.	N/A.	X

	Any other liability					
	Grand total of liabilities	N/A	N/A	N/A	N/A	x
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	N/A	N/A	N/A	N/A	x
	Dues to departments dealing with supply of water	N/A	N/A	N/A	N/A	x
	Dues to departments dealing with supply of electricity	N/A	N/A	N/A	N/A	x
	Dues to departments dealing with supply of telephones/mobiles	N/A	N/A	N/A	N/A	x
	Dues to departments dealing with government transport (including aircrafts and helicopters)	N/A	N/A	N/A	N/A	x
	Income Tax Dues	N/A	N/A	N/A	N/A	x
	Wealth Tax Dues	N/A	N/A	N/A	N/A	x
	Service Tax Dues	N/A	N/A	N/A	N/A	x
	Municipal /Property Tax Dues	N/A	N/A	N/A	N/A	x
	Sales Tax Dues	N/A	N/A	N/A	N/A	x
	Any other dues	N/A	N/A	N/A	N/A	x
	Grand total of all Govt. dues	zero	zero	N/A	N/A	x

(7) Details of profession or occupation:

- a. Self.....*M.L.A. Social work*
 b. Spouse.....*Housewife*

(8) My educational qualification is as under:

B.Sc. (Science) Jagdam college Chapra, Bihar uni. Muzaffarpur, year. 1974.
 (Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
 (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Satyadip Prasad Singh</i>
2.	Full postal address	<i>Vill. Kauria, To la Bhalan Puzon, P.O. Kauria, Bhagalpur dist.</i>
3.	Number and Name of the constituency and state	<i>111 Gorakhpur, Distt - Siwan, state - Bihar.</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>R.J.D.</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>Not Any.</i>

(c) Total number of Pending cases where the court (s) have taken cognizance		4 (Four)				
5. PAN of		Year for which last Income Tax Return filed		Total Income Shown		
(a) Candidate <i>Satyadeep Singh</i>		N/A		N/A		
(b) Spouse: N/A		N/A		N/A		
(c) Dependents N/A		N/A		N/A		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	371954/-	315000/-	N/A	N/A	X
B.	Immovable Asset	1645000/-	875000/-	N/A	N/A	X
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	N/A	N/A	N/A	N/A	X
(ii)	Approximate Current Market Price of Asset (Total Value)	485954/-	1190000/-	N/A	N/A	X
7. Liabilities						
(i)	Government dues (Total)	N/A	N/A	N/A	N/A	X
(ii)	Loans from Bank, Financial Institutions and others (Total)	SBF B.V. Sahla 1000000/-	N/A	N/A	N/A	X
8. Highest educational qualification: B.Sc. (Science) Jagdham college Chapra. Bihar University Muzaffarpur, 1974. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....



Identified by
as signed by 6
A.T./R.T. in my presence
Sanyam Singh
Advocate Suman
20.05.18

Satyadeep Singh
20/5/18
DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

Identify the Deponent who
has signed/ put his/ her &
-V.I.R.T.I in my Presence
Advocate Siwan

